

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 2653  
TO BE ANSWERED ON 12<sup>TH</sup> MARCH, 2018**

**Details of Schools**

**2653. DR. KIRIT P. SOLANKI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of new schools that have been set up across the country, State/UT-wise and the total number of existing schools that have been strengthened, State/UT-wise; and
- (b) the total funds allocated to set up new schools in the country, State/UT- wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

- (a) The Central Government supports States and Union Territories (UTs) for opening of new schools, strengthening of existing schools including infrastructure facilities across the country under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA). The State/UT-wise details of primary and upper primary schools sanctioned and opened under SSA are given at Annexure-I. The State/UT-wise details of infrastructure facilities sanctioned and constructed including for strengthening of schools under SSA are given at Annexure-II (A), (B) and (C). The State/UT-wise details of number of new schools and strengthening of existing schools sanctioned and completed/made functional under RMSA are given at Annexure-III.
- (b) The State/UT-wise details of cumulative estimate approved for all components of school infrastructure including setting up of schools under SSA upto year 2017-18; and number of new schools approved and amount sanctioned under RMSA are at Annexure-IV (A) and Annexure-IV (B) respectively.

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2653 TO BE ANSWERED ON 12<sup>TH</sup> MARCH 2018 ASKED BY DR. KIRIT P. SOLANKI REGARDING “DETAILS OF SCHOOLS”**

Statement showing State/UT-wise details of primary and upper primary schools sanctioned and opened under SSA

S. No.	State/UT	Total Sanctioned		Total Opened	
		Primary School	Upper Primary School	Primary School	Upper Primary School
1	ANDAMAN & NICOBAR ISLANDS	28	18	28	18
2	ANDHRA PRADESH	2156	4256	2156	4256
3	ARUNACHAL PRADESH	1666	713	1666	583
4	ASSAM	5048	47	5034	21
5	BIHAR	21420	19725	21261	19615
6	CHANDIGARH	32	23	32	23
7	CHHATTISGARH	9842	7815	9842	7815
8	DADRA & NAGAR HAVELI	61	81	61	81
9	DAMAN & DIU	8	6	7	6
10	DELHI	14	2	14	2
11	GOA	0	0	0	0
12	GUJARAT	130	8	126	4
13	HARYANA	971	1725	953	1711
14	HIMACHAL PRADESH	80	1293	80	1293
15	JAMMU & KASHMIR	10894	7072	10809	7048
16	JHARKHAND	19294	10288	19294	10288
17	KARNATAKA	3195	2605	3195	2605
18	KERALA	248	6	0	3
19	LAKSHADWEEP	6	6	6	6
20	MADHYA PRADESH	27910	17851	27910	17851
21	MAHARASHTRA	7718	601	7718	583
22	MANIPUR	832	381	791	381
23	MEGHALAYA	2907	2259	2907	2253
24	MIZORAM	270	351	260	346
25	NAGALAND	450	585	393	553
26	ODISHA	9649	10991	9649	10991
27	PUDUCHERRY	6	3	6	3
28	PUNJAB	259	876	259	876
29	RAJASTHAN	29746	20864	29746	20864
30	SIKKIM	63	98	63	98
31	TAMIL NADU	2015	5429	2015	5429
32	TELANGANA	1615	1475	1615	1475
33	TRIPURA	1263	1018	1225	1018
34	UTTAR PRADESH	27021	29576	26530	29370
35	UTTARAKHAND	1218	1335	1209	1334
36	WEST BENGAL	16648	10079	16526	7748
<b>Total</b>		<b>204683</b>	<b>159461</b>	<b>203386</b>	<b>156551</b>

Source: QPR furnished by States and UTs.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2653 TO BE ANSWERED ON 12<sup>TH</sup> MARCH 2018 ASKED BY DR. KIRIT P. SOLANKI REGARDING “DETAILS OF SCHOOLS”**

State/UT-wise details of school buildings sanctioned and constructed under SSA till 31.12.2017

S. No.	State/UT	Primary school Building		Upper Primary school Building	
		Sanction	completed	Sanction	completed
1	Andhra Pradesh	3408	3408	1047	1045
2	Arunachal Pradesh	1833	1833	540	540
3	Assam	11012	10928	1192	1192
4	Bihar	18797	14975	544	532
5	Chhattisgarh	10632	9992	8806	8451
6	Goa	0	0	0	0
7	Gujarat	835	835	0	0
8	Haryana	1036	943	1389	1317
9	Himachal Pradesh	96	85	38	22
10	Jammu & Kashmir	10639	9343	1159	1036
11	Jharkhand	19448	19193	10224	9992
12	Karnataka	3740	3738	16	11
13	Kerala	534	529	46	37
14	Madhya Pradesh	27580	26361	19945	19103
15	Maharashtra	13001	12981	5052	5052
16	Manipur	1032	692	328	101
17	Meghalaya	2834	2736	1328	1192
18	Mizoram	811	698	651	612
19	Nagaland	504	403	577	528
20	Odisha	10369	9733	9242	9029
21	Punjab	678	579	859	857
22	Rajasthan	6805	6738	3165	3165
23	Sikkim	56	56	59	59
24	Tamil Nadu	2740	2736	5804	5800
25	Telangana	4615	4600	913	913
26	Tripura	1430	1399	632	618
27	Uttar Pradesh	31983	31394	30876	30588
28	Uttarakhand	3390	2583	2223	1744
29	West Bengal	10675	7386	4870	3361
30	Andaman & Nicobar Islands	8	6	0	0
31	Chandigarh	27	25	10	10
32	Dadra & Nagar Haveli	60	60	0	0
33	Daman & Diu	9	8	6	4
34	Delhi	13	13	0	0
35	Lakshadweep	7	1	2	1
36	Puducherry	5	4	2	2
<b>TOTAL SSA</b>		<b>200642</b>	<b>186994</b>	<b>111545</b>	<b>106914</b>

Source: Quarterly Progress Report (QPR) reported by States and UTs.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2653 TO BE ANSWERED ON 12<sup>TH</sup> MARCH 2018 ASKED BY DR. KIRIT P. SOLANKI REGARDING “DETAILS OF SCHOOLS”**

State/UT-wise details of drinking water and sanitation facilities sanctioned and constructed under SSA till 31.12.2017

S. No.	State/UT	Drinking Water		Boys Toilets		Separate Girls Toilets	
		Sanction	completed	Sanction	completed	Sanction	completed
1	Andhra Pradesh	7143	6843	15336	15134	18525	18282
2	Arunachal Pradesh	1891	1891	2072	2072	3322	3322
3	Assam	788	788	17414	15238	41840	41486
4	Bihar	25711	25305	46750	45406	36296	34659
5	Chhattisgarh	3666	3634	11192	10468	35454	32183
6	Goa	637	635	610	599	644	635
7	Gujarat	6676	6676	20540	20540	18355	18355
8	Haryana	6111	5442	7922	7922	11733	11733
9	Himachal Pradesh	2482	2480	4670	4670	9980	9976
10	Jammu & Kashmir	2745	2226	8858	4538	18097	18075
11	Jharkhand	7329	7329	8239	8239	16568	16568
12	Karnataka	22861	22861	27520	24640	24818	22832
13	Kerala	10338	10323	12168	11991	7671	7652
14	Madhya Pradesh	18723	18655	30496	30439	62050	60804
15	Maharashtra	8634	7586	12171	11429	22969	22449
16	Manipur	746	570	1450	1359	4209	4209
17	Meghalaya	2991	2991	4378	4378	5295	5295
18	Mizoram	1770	1770	3633	3633	3323	3323
19	Nagaland	1789	1789	2392	2392	2394	2394
20	Odisha	7329	7180	14909	12941	49773	47879
21	Punjab	17737	17731	18501	18501	6352	6172
22	Rajasthan	23283	23283	34235	34235	9962	9962
23	Sikkim	654	654	886	844	608	590
24	Tamil Nadu	17330	17330	24580	24055	24040	23830
25	Telangana	7082	6217	13790	10631	12216	12216
26	Tripura	1207	1207	1449	1449	3744	3744
27	Uttar Pradesh	15315	14544	19223	15347	10813	8505
28	Uttarakhand	6295	6160	4877	4812	15964	15710
29	West Bengal	12039	9977	23437	22309	39785	38860
30	Andaman & Nicobar Islands	83	83	91	91	0	0
31	Chandigarh	0	0	12	12	0	0
32	Dadra & Nagar Haveli	91	91	75	75	258	258
33	Daman & Diu	80	80	53	51	27	27
34	Delhi	68	68	667	637	724	613
35	Lakshadweep	30	5	30	9	10	9
36	Puducherry	345	345	312	312	132	132
<b>TOTAL SSA</b>		<b>241999</b>	<b>234749</b>	<b>394938</b>	<b>371398</b>	<b>517951</b>	<b>502739</b>

Source: QPR reported by States and UTs.

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State/UT-wise details of civil works other than new school building sanctioned and constructed under Sarva Shiksha Abhiyan till 31.12.2017

S. No.	State/UT	Additional Classrooms		Head Master Rooms		Ramps with Handrails	
		Sanction	completed	Sanction	completed	Sanction	completed
1	Andhra Pradesh	70204	69596	1361	1361	16340	16340
2	Arunachal Pradesh	5437	5406	449	449	869	869
3	Assam	72504	69244	5210	4132	7922	7922
4	Bihar	297984	273859	9560	7904	14111	13414
5	Chhattisgarh	51309	48305	12131	10925	28495	26796
6	Goa	227	148	0	0	234	193
7	Gujarat	75559	73302	1902	1902	2978	2978
8	Haryana	30111	29334	5466	5072	4846	4681
9	Himachal Pradesh	11492	11384	1652	1577	4861	4826
10	Jammu & Kashmir	24022	19260	1167	995	5601	5601
11	Jharkhand	108324	103609	3140	1926	7504	7504
12	Karnataka	57279	56960	6370	6365	1608	1591
13	Kerala	8484	8443	315	315	3716	3716
14	Madhya Pradesh	127309	117960	12460	10717	5331	5331
15	Maharashtra	80433	77920	0	0	68001	67578
16	Manipur	3664	2929	0	0	1407	1159
17	Meghalaya	7666	7202	22	15	2576	2424
18	Mizoram	2019	1910	4	4	1351	1217
19	Nagaland	4776	4770	0	0	810	810
20	Odisha	77039	73944	5020	4656	21133	18968
21	Punjab	31481	28135	1663	1662	1799	1564
22	Rajasthan	94897	93540	16191	16191	2016	2016
23	Sikkim	605	604	92	92	218	218
24	Tamil Nadu	38707	38647	3110	3110	10703	10703
25	Telangana	38865	38757	900	900	17522	14616
26	Tripura	5885	5541	1243	995	359	359
27	Uttar Pradesh	314829	311721	0	0	2783	2783
28	Uttarakhand	9254	8676	486	471	7040	3306
29	West Bengal	232296	212551	14344	9776	16201	10492
30	Andaman & Nicobar Islands	293	243	0	0	12	12
31	Chandigarh	304	177	0	0	0	0
32	Dadra & Nagar Haveli	654	465	0	0	105	105
33	Daman & Diu	114	79	27	2	43	43
34	Delhi	3039	2556	0	0	88	88
35	Lakshadweep	25	19	5	0	0	0
36	Puducherry	506	497	40	40	186	186
<b>TOTAL SSA</b>		<b>1887596</b>	<b>1797693</b>	<b>104330</b>	<b>91554</b>	<b>258769</b>	<b>240409</b>

Source: QPR reported by States and UTs.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2653 TO BE ANSWERED ON 12<sup>TH</sup> MARCH 2018 ASKED BY DR. KIRIT P. SOLANKI REGARDING “DETAILS OF SCHOOLS”**

Statement showing State/UT-wise number of new schools and strengthening of existing schools sanctioned and completed/functional under RMSA

Sl.No	State/UT	New schools approved, made functional and competed under RMSA			Number of Schools approved under RMSA for strengthening and works completed	
		Approved	Functional	Completed	Approved	Completed
1	ANDAMAN AND NICOBAR ISLANDS	0	0	0	13	1
2	ANDHRA PRADESH	96	48	0	3207	1862
3	ARUNACHAL PRADESH	81	80	33	219	189
4	ASSAM	12	0	0	2320	1094
5	BIHAR	1153	1005	527	1618	407
6	CHANDIGARH	2	2	1	11	0
7	CHHATTISGARH	1449	1442	1308	1640	1464
8	DADRA AND NAGAR HAVELI	0	0	0	8	6
9	DAMAN AND DIU	3	3	2	11	9
10	DELHI	0	0	0	30	0
11	GOA	0	0	0	74	74
12	GUJARAT	467	463	238	0	0
13	HARYANA	56	52	5	2841	1066
14	HIMACHAL PRADESH	176	175	115	1061	842
15	JAMMU AND KASHMIR	636	625	317	533	259
16	JHARKHAND	1189	1157	539	856	125
17	KARNATAKA	389	374	203	1781	919
18	KERALA	112	111	45	949	0
19	MADHYA PRADESH	1858	1856	1192	4152	3794
20	MAHARASHTRA	0	0	0	474	273
21	MANIPUR	182	121	136	226	211
22	MEGHALAYA	67	18	0	37	15
23	MIZORAM	92	92	87	199	198
24	NAGALAND	168	127	122	71	35
25	ODISHA	864	710	587	2249	1472
26	PUDUCHERRY	9	9	3	40	15
27	PUNJAB	318	316	258	3044	2211
28	RAJASTHAN	273	273	158	4507	3997
29	SIKKIM	18	18	0	171	132
30	TAMIL NADU	1115	1096	930	935	804
31	TELANGANA	8	8	0	2419	1849
32	TRIPURA	116	91	83	318	161
33	UTTAR PRADESH	1486	1478	1107	499	379
34	UTTRAKHAND	280	271	215	829	427
35	WEST BENGAL	7	0	0	457	106
<b>Total</b>		<b>12682</b>	<b>12021</b>	<b>8211</b>	<b>37799</b>	<b>24396</b>

Source: PMS, RMSA

**ANNEXURE-IV(A)****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2653 TO BE ANSWERED ON 12<sup>TH</sup> MARCH 2018 ASKED BY DR. KIRIT P. SOLANKI REGARDING “DETAILS OF SCHOOLS”**

Statement showing State/UT-wise details of cumulative estimate approved for all components of school infrastructure including setting up of schools under Sarva Shiksha Abhiyan upto year 2017-18

(Rs. In lakh)

S. No.	State/UT	Cumulative estimate approved
1	Andhra Pradesh	372425.09
2	Arunachal Pradesh	58058.51
3	Assam	371244.543
4	Bihar	1237842.79
5	Chhattisgarh	368224.48
6	Goa	2454.41
7	Gujarat	525942.77
8	Haryana	139160.13
9	Himachal Pradesh	48302.66
10	Jammu & Kashmir	189002.06
11	Jharkhand	498823.32
12	Karnataka	305871.74
13	Kerala	63417.45
14	Madhya Pradesh	618963.21
15	Maharashtra	410836.80
16	Manipur	44544.72
17	Meghalaya	57121.69
18	Mizoram	27082.13
19	Nagaland	36845.05
20	Odisha	477738.54
21	Punjab	172051.67
22	Rajasthan	377936.50
23	Sikkim	6550.50
24	Tamil Nadu	267645.53
25	Telangana	234004.02
26	Tripura	46508.30
27	Uttar Pradesh	898381.33
28	Uttarakhand	84646.43
29	West Bengal	879095.12
30	Andaman & Nicobar Islands	5955.42
31	Chandigarh	5673.09
32	Dadra & Nagar Haveli	2819.39
33	Daman & Diu	895.84
34	Delhi	29595.52
35	Lakshadweep	540.79
36	Puducherry	3507.46
<b>All India</b>		<b>8869709.00</b>

Source: PAB Minutes approving AWP&Bs of States/UTs.

**ANNEXURE-IV(B)****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2653 TO BE ANSWERED ON 12<sup>TH</sup> MARCH 2018 ASKED BY DR. KIRIT P. SOLANKI REGARDING “DETAILS OF SCHOOLS”**

Statement showing State/UT-wise number of new schools approved and amount sanctioned under RMSA  
(Rs. in lakh)

<b>State/UT</b>	<b>No of new schools approved</b>	<b>Amount approved for new schools</b>
ANDHRA PRADESH	96	5629.44
ARUNACHAL PRADESH	81	7066.05
ASSAM	12	833.04
BIHAR	1153	75356.93
CHANDIGARH	2	116.24
CHHATTISGARH	1449	85609.55
DAMAN AND DIU	3	163.1
GUJARAT	467	39913.52
HARYANA	56	3641.55
HIMACHAL PRADESH	176	9888.68
JAMMU AND KASHMIR	636	42210.05
JHARKHAND	1189	71173.505
KARNATAKA	389	25994.01
KERALA	112	6498.18
MADHYA PRADESH	1858	157009.55
MANIPUR	182	12359.23
MEGHALAYA	67	5636.00997
MIZORAM	92	5741.3
NAGALAND	168	10260.84
ODISHA	864	54375.12
PUDUCHERRY	9	466.78
PUNJAB	318	20449.756
RAJASTHAN	273	21065.89
SIKKIM	18	1767.7
TAMIL NADU	1115	65734.32
TELANGANA	8	468.42
TRIPURA	116	7775.54
UTTAR PRADESH	1486	92470.57
UTTRAKHAND	280	17321.96
WEST BENGAL	7	623.23
<b>INDIA</b>	<b>12682</b>	<b>847620.061</b>